

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

C.A./T.A./M.P. No.....

N.R. Meena Versus Union of India & Others

Date of Order	Orders
	OA 241/2001
22.10.2001	<p>Mr. P.N. Jatti, Counsel for the applicant. Mr. Vijay Singh, Proxy counsel for Mr. Bhanwar Bagri, counsel for the respondents.</p> <p>The learned counsel for the applicant makes a request to withdraw this OA with a liberty to file a fresh OA, if so advised.</p> <p>In view of the submissions made before us, we this OA is disposed of as withdrawn with a liberty to file a fresh OA, if so advised.</p> <p><i>(A.P. NAGRATH)</i> (A.P. NAGRATH) MEMBER (A)</p> <p><i>S.K. AGARWAL</i> (S.K. AGARWAL) MEMBER (J)</p> <p><i>copy sent to C.A. Court on 21/10/2001 Date 21/10/2001</i></p>